

(c) Punishment imposed:

N.A

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	72,850/-	38,600/-	NA	NA	NA
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank of India SA/C No- 4451101100 5342 5000/-	Bank of India SA/C No- 4451101100 18692 1,20,000/-	NA	NA	NA
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NA	NA	NA
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	LIC PNO 531946064 Prem 1,612/- 538462047	NA	NA	NA
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NA	NA	NA
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	NIL	NIL	NA	NA	NA
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	gold ornaments- 495gr	gold ornaments- 220g	NA	NA	NA

13,86,000/-
silver ornaments-
4.8 RS
3,11,040/-

7,80,000/-
silver ornaments-
68 Pgr
4,07,600/-

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(vii)	Any other assets such as value of Claims/interest	NIL	NIL	NA	NA	NA
(ix)	Gross Total value	17,74,89/-	9,96,200/-	NA	NA	NA

3. **Details of Immovable assets:**

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>	NIL	Nandani Ma ra, Siswan Siswan	NA	NA	NA
	Location(s) Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
Approximate Current market value	1487Kiqdk 1/5th share	NA	NA	NA		
(ii)	<u>Non-Agricultural Land</u>	NIL	Nandani Ma Siswan Siswan	NA	NA	NA
	Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
Approximate Current market value	10 Kitha 1/5 share	NA	NA	NA		
(iii)	<u>Commercial Buildings</u> (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)	NIL	NIL	NA	NA	NA
	Date of purchase in case of self acquired property	NIL	NIL	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NA	NA	NA
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NA	NA	NA
	Approximate Current market value	NIL	NIL	NA	NA	NA
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	NIL	Nandamurg Siswan Siswan	NA	NA	NA
	Area (Total measurement in sq. ft.)	NIL	4,820 sq feet	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)	NIL	4,820 sq feet	NA	NA	NA
	Whether inherited property (Yes or NO)	NIL	yes	NA	NA	NA
	Date of purchase in case of self acquired property	NIL	NIL	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NA	NA	NA
	Approximate Current market value	NIL	2,89,200/-	NA	NA	NA
(v)	Others (such as interest in property)	NIL	NIL	NA	NA	NA
(vi)	Total of Current Market Value of (i) to (v) above	NIL	15,29,200/-	NA	NA	NA

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NA	NA	NA
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NA	NA	NA

	Any other liability	NIL	NIL	NA	NA	NA
	Grand total of liabilities	NIL	NIL	NA	NA	NA
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal/Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues	NIL	NIL	NA	NA	NA

(7) Details of profession or occupation:

- a. Self. *Housewife*
b. Spouse. *Agriculture*

(8) My educational qualification is as under: *ISKCON High School, Bahant, B.S.E.B, matric. yr. 2000*
Degree college Kunda, 2002; B.A (Hon's) J.P. University, Chapra. yr. 2008

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Shr/Smt./Kum. kavita Kumari
2.	Full postal address	viii+PO.- Nandamura, P.S.- Sitwan Dist- Sitwan, Bihar
3.	Number and Name of the constituency and state	109, Daravunda, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Jantadaal (United)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

(c) Total number of Pending cases where the court (s) have taken cognizance:-		NIL				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Slab	
	(a) Candidate	NIL			NIL	
	(b) Spouse: DHIPS 08482	NIL			NIL	
	(c) Dependents	N.A.			NIL	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	17,74,870/-	9,96,200/-	N.A.	N.A.	N.A.
B.	Immovable Asset	NIL	15,29,200/-	N.A.	N.A.	N.A.
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	N.A.	NIL	N.A.	N.A.	N.A.
	(ii) Approximate Current Market Price of Asset (Total Value)	N.A.	15,29,200/-	N.A.	N.A.	N.A.
7.	Liabilities	NIL	NIL	N.A.	N.A.	N.A.
	(i) Government dues (Total)	N.A.	N.A.	N.A.	N.A.	N.A.
	(ii) Loans from Bank, Financial Institutions and others (Total)	N.A.	N.A.	N.A.	N.A.	N.A.
8.	Highest educational qualification: B.A (Hon's) and student of M.A. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Siwan this the 21 day of Sept 2011.

DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.